

Title: Presentation of the 10<sup>th</sup> Report of Business Advisory Committee.

**19.54 hrs.**

## **BUSINESS ADVISORY COMMITTEE**

### **Tenth Report**

SHRI SANTOSH GANGWAR (BAREILLY): Sir, I beg to present the Tenth Report of the Business Advisory Committee.

MR. SPEAKER: Now, we will take up Special Mentions.

... (*Interruptions*)

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, I seek a clarification on today's Business. We have received the Business Paper for today, and yesterday also we had a Business Paper. But today's Business Paper does not include a discussion on Pension. We would like to know from you, and from the Government as to what happened to the discussion on the Pension issue. ... (*Interruptions*)

MR. SPEAKER: We will come to this issue also.

SHRI GURUDAS DASGUPTA : No, I am seeking a clarification on this issue. ... (*Interruptions*)

MR. SPEAKER: There is a method of seeking clarification from the Chair.

SHRI GURUDAS DASGUPTA : Sir, does the Government intend to circulate a revised List or is the Government willing to allow the Ordinance to lapse? Will the hon. Minister kindly let us know about it? ... (*Interruptions*)

MR. SPEAKER: We will find it out.

SHRI GURUDAS DASGUPTA : Sir, the hon. Parliamentary Affairs Minister is sitting here.

MR. SPEAKER: No, he is not obliged to reply immediately. No notice is given, and suddenly you confront the Chair with a question.

SHRI GURUDAS DASGUPTA : Sir, we take it that the Government is not interested in it.

MR. SPEAKER: The List of Business has been circulated in the morning itself. Shri Lalit Mohan Suklabaidya.

SHRI GURUDAS DASGUPTA : Sir, we would take it that the Government is not interested in it.

SHRI KHARABELA SWAIN (BALASORE): Sir, on 16<sup>th</sup> of this month I had given a Privilege Notice against the hon. Railway Minister, Shri Lalu Prasad.

MR. SPEAKER: I will let you know about it today. I will take a decision today on this issue.

SHRI KHARABELA SWAIN : Sir, I have been informed that it was rejected by you. I would kindly like to know the reasons for the same.

MR. SPEAKER: The reasons will be sent to you. The usual procedure will be followed in respect of every hon. Member.

SHRI KHARABELA SWAIN : Sir, it seems, it has not come to me, and that is why I am asking you about it. It has not come to me. Kindly send it to me.

MR. SPEAKER: Whatever is possible will be sent to you. We cannot discuss every Privilege Notice on the floor of the House.

DR. SEBASTIAN PAUL (ERNAKULAM): Sir, I have also given a Privilege Notice today.

MR. SPEAKER: Pardon me, notice of what?

DR. SEBASTIAN PAUL : Sir, I have also given a Privilege Notice.

MR. SPEAKER: This is a very strange method. The Business of the House is being carried out. Can any hon. Member stand up, and raise any issue that he likes? This is not the way to do it.

DR. SEBASTIAN PAUL : Sir, I have given a notice of Privilege.

MR. SPEAKER: No, please sit down.